TAKEN ON BOARD

THE HIGH COURT OF ORISSA,CUTTACK

LIST OF BUSINESS FOR THURSDAY, THE 12 TH NOVEMBER, 2026

CHIEF JUSTICE'S COURT (2ND FLOOR)

AT 12:00 PM

THE HON'BLE THE CHIEF JUSTICE
THE HON'BLE MR. JUSTICE MURAHARI SRI RAMAN

Draft

FRESH ADMISSION

1)	WA/1526/2026 [ODHC010881252026] (IA No.3401 of 2026 is at fl.A for appropriate orders. With WP(C) No.23789 of 2026 a disp.of case.) MENTION	VISA CHROME LTD., BHUBANESWAR **Vs** CHIEF SECRETARY CUM CHAIRMAN STATE POLLUTION CONTROL BOARD ODISHA	ABHISHEK DASH A.MISHRA,S.PRUSTY,S.SABATH
2)	WP(C)/32729/2026 [ODHC010785182026] (Order, Dtd.05.11.2026 may kindly be seen. IA No.19508/2026 at fl.A for stay. IA No.22377/2026 at fl.B for appr.order, copy not served.) MENTION	RAJESH KUMAR SAHU **Vs** STATE OF ODISHA	SAIBRATA RATH A.BISWAL,A.BEHERA, S.K.BEHERA, S.PATTANAIK, S.K.MISHRA, S.MOHAPATRA, A.BEHERA, S.DAS, G.LENKA, I.P.BOSE